

CC NO. : 01/2018  
RC NO : DST/2017/A/0001  
DST/2017/A/0002  
DST/2017/A/0003  
Branch : CBI/DST/New Delhi  
U/S : 120B, 420, 468 & 471 IPC  
r/w 13(2) r/w 13(1)(d) of P.C. Act, 1988  
CBI Vs. Pawan Arya & Ors.

01.09.2020

Matter is taken up today and the proceedings are conducted through Video Conferencing (Cisco webex) as per directions of Hon'ble High Court issued vide Circular No.322/RG/DHC/2020 dated 15.08.2020 in view of the pandemic Covid-19.

Present : Sh. Navin Giri, Ld. PP for CBI.  
Sh. Amrit Singh Rathore, Ld. Counsel for accused no. 10, Ashughosh Kumar Nirmal.  
Sh. Abhinandan Gautam and Sh. Bahul Kalra, Ld. Counsels for accused no. 1, Pawan Arya, and accused no. 5, Shiv Kumar Verma.

Notice be issued to counsels for accused 2, Sukanta Chandra Rout , accused no. 3, Raj Kumar Karanwal, accused no. 4 Manish Kumar Karanwal, accused no. 6, Chakradhar Muduli, accused no. 7 Sandeep Sharma, accused no. 8, A.R.K.Prasad, accused no. 9, G.Balasubramanian , accused no. 11 Vivek Aggarwal and accused no. 12 company represented by AR Manish Kumar Karanwal through whats app/email for 19.11.2020.



**Put up on 19.11.2020.**

Signed copy of this order is being sent through whatsapp to Ahlmad of this Court with direction to send the same to concerned official of District Court, RADC for uploading on official website of Delhi District Court.

The signed hard copy of the order shall be placed on record as and when the regular functioning of the Courts at Rouse Avenue Complex, New Delhi is resumed.



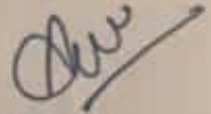
**(Arvind Kumar)  
Special Judge CBI-10  
Rouse Avenue Courts  
New Delhi/01.09.2020**

directions of Hon'ble High Court issued vide Circular No.322/RG/DHC/2020 dated 15.08.2020 in view of the pandemic Covid-19.

Present : Sh. Navin Kumar Giri, Ld. PP for CBI.  
IO Sh. Jai Prakash Sheoran in person.  
Accused G.Ravichandran along with Ld. Counsel  
Sh. Tanvir Ahmed Mir.

based on the application filed by accused G.Ravi

The signed hard copy of the order shall be placed on record as and when the regular functioning of the Courts at Rouse Avenue Complex, New Delhi is resumed.



**(Arvind Kumar)**  
**Special Judge CBI-10**  
**Rouse Avenue Courts**  
**New Delhi/01.09.2020**